

MEGHALAYA LEGISLATIVE ASSEMBLY

AUTUMN SESSION

(BULLETIN)

FRIDAY, THE 9th SEPTEMBER, 2011.

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 12:07 P.m. The day was allotted for transaction of Government Business.

1. **National Anthem was played.**
2. **The House paid condolence to the victims of the Delhi High Court bomb blast which took place on Wednesday the 7th September, 2011.**
3. **Questions**

Questions No.1 — No.7 were taken up and disposed off.

4. **Dr. Mukul Sangma, Chief Minister made suo motto statement on the settlement of adversely possessed lands on the Indo-Bangladesh Border.**
5. **Prof. R.C. Laloo, Minister In-charge Education made a suo motto statement regarding payment of arrears for both Government and deficit College teachers.**

6. REPORT OF THE BUSINESS ADVISORY COMMITTEE:

In pursuance 230 of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, the Hon'ble Speaker announced the Report of the Business Advisory Committee.

7. ALLOCATION OF TIME:

Shri Rowell Lyngdoh, Deputy Chief Minister in-charge Parliamentary Affairs moved: "This House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the current session".

(The motion was put to vote and adopted, and the Calendar was approved).

8. PANEL OF CHAIRMEN:

In pursuance of Rule 9 (1) of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, the Hon'ble Speaker nominated the following Members to the Panel of Chairmen for the current session:

(i) Shri Metbah Lyngdoh, MLA.

(ii) Shri J.D. Rymbai, MLA.

(iii) Shri J.M. Marak, MLA.

(iv) Shri L. Rymbai, MLA.

9. **Shri Lakhmen Rymbai moved "for extension of the Committee to examine, to inquire into, and to make suitable recommendation in regard to the alleged illegal collection taking place on different National Highways in the State appointed by the House on 25 March, 2011 for a further period of 6 months w.e.f 25th September, 2011."**

10. LAYING OF REPORTS/RULES/NOTIFICATIONS/INTRODUCTION OF BILLS:

- i. Dr. Mukul Sangma, Chief Minister in-charge Personnel laid the Annual Report of the Meghalaya State Information Commission for the year 2010.
- ii. Shri Rowell Lyngdoh, Deputy Chief Minister in-charge, Labour laid the Meghalaya Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) (Amendment) Rules, 2011.
- iii. Shri B.M. Lanong, Deputy Chief Minister-in-charge, Mining & Geology laid the Twenty Ninth Annual Report of the Meghalaya Mineral Development Corporation Limited for the year 2009 2010.
- iv. Prof. R.C. Laloo, Minister In-charge, Education laid the Meghalaya Right of Children to Free and Compulsory Education Rules, 2011.
- v. Shri H.D.R Lyngdoh, Minister In-charge, District Council Affairs laid the following Notifications:
 - (i) No DCA 14/2009/44, dt. 1.4.11
 - (ii) No DCA 14/2009/46, dt. 1.4.11
- vi. Shri J.M. Marak, MLA and Chairman of the Public Accounts Committee laid the Thirty Seventh Report of the Committee on Public Accounts on the Report of the Comptroller & Auditor General of India for the year 2008-2009 (Revenue Receipts) in respect of the Taxation Department.
- vii. Shri J.M. Marak, MLA and Member of the Rules Committee laid on the Table a copy of the Meghalaya Legislative Assembly Secretariat (Recruitment & Conditions of Service) Rules, 2011, as approved by the Rules Committee on the Meghalaya Legislative Assembly on the 29.8.2011.
- viii. Dr. Mukul Sangma, Chief Minister In-charge Finance introduced the Meghalaya Fiscal Responsibility and Budget Management (Amendment) Bill, 2011.
- ix. Shri Rowell Lyngdoh, Deputy Chief Minister In-charge, Parliamentary Affairs introduced the Legislative Assembly of Meghalaya (Members' Salaries and Allowances) (Amendment) Bill, 2011.

11. Dr. Mukul Sangma, Chief Minister In-charge, Finance presented the Supplementary Demands for Grants and Supplementary Appropriation for 2011 - 2012.

12. OBITUARY REFERENCES:

Dr. Mukul Sangma, Chief Minister, Shri Conrad K. Sangma, Leader of Opposition, Shri D.D. Lapang, MLA, Shri Manas Chaudhuri, MLA, Shri James A. Sangma, MLA, and the Hon'ble Speaker paid rich tribute and condolences to the departed Members (L) Shri R.C. Chiten Jamir, (L) Shri Khukivi Awomi, (L) Shri Dorjee Khandu, (L) Shri Mariam Pichai, (L) Shri Mostafa Bin Quasem, (L) Shri Comrade Baidyanath Majumder, (L) Shri Elangbam Suraj, and (L) Shri Bhajan Lal.

13. ADJOURNMENT:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Monday, the 12th September, 2011.

H. Mylliengap
Secretary,
Meghalaya Legislative Assembly.